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The SAI does not allot funds for promotion of sports State-wise. The amount is allocated to each scheme and then to a region. The State of Rajasthan falls under the SAI Netaji Subhash Western Regional Centre, Gandhinagar.

This Regional Centre also covers the States of Rajasthan, Goa, Gujarat and Maharashtra. The amount released for this region scheme-wise during the current financial year is as under:

Sl. No.	Name of Sports Promotional Scheme	Amount Released (in ₹ Lakhs)
1.	NSTC Schemes	39.00
2.	STC Schemes	470.00
3.	Extension Centres of STC/SAGs	55.00
4.	COE Schemes	15.00
	Total	579.00

(b) No Sir.

Utilisation of youth force

- 460. SHRI BASAWARAJ PATIL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
 - (a) the State-wise details of population of youth as per Government data;
 - (b) the action plan for the best utilization of youth force by Government; and
- (c) the hurdles particularly faced by the implementation of the schemes for best utilization of youth force?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The State-wise details of population of youth aged 15-29 years, as defined in the National Youth Policy - 2014, as per Office of Registrar General & Census Commissioner 2011 data, is given in the Statement (See below).

(b) and (c) The Government have introduced a National Youth Policy 2014 in February, 2014. The various Ministries/Departments of the Government of India are required to prepare an Action Plan for implementation of the National Youth Policy 2014. As such, all concerned Ministries/Departments of Government of India have been requested to furnish a Plan of Action for implementation of National Youth Policy. On receipt of the inputs from all the concerned Ministries/Departments, a consolidated Plan of Action will be prepared for implementation.

Statement The State-wise details of the population of youth aged 15-29

[26 November, 2014]

Sl.No.	Name of State	Age Group	Total Youth
1.	Jammu and Kashmir	15-29	3484497
2.	Himachal Pradesh	15-29	1873487
3.	Punjab	15-29	8058180
4.	Chandigarh	15-29	335899
5.	Uttarakhand	15-29	2904362
6.	Haryana	15-29	7476835
7.	NCT of Delhi	15-29	5099761
8.	Rajasthan	15-29	19089008
9.	Uttar Pradesh	15-29	55198857
10.	Bihar	15-29	25209135
11.	Sikkim	15-29	198873
12.	Arunachal Pradesh	15-29	411378
13.	Nagaland	15-29	610886
14.	Manipur	15-29	839267
15.	Mizoram	15-29	324397
16.	Tripura	15-29	1075155
17.	Meghalaya	15-29	862481
18.	Assam	15-29	8793133
19.	West Bengal	15-29	25814262
20.	Jharkhand	15-29	8685529
21.	Odisha	15-29	11282962
22	Chhattisgarh	15-29	7046639
23.	Madhya Pradesh	15-29	19961874
24.	Gujarat	15-29	16925304
25.	Daman and Diu	15-29	98079

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Sl.No.	Name of State	Age Group	Total Youth
26.	Dadra and Nagar Haveli	15-29	117290
27.	Maharashtra	15-29	31865346
28.	Andhra Pradesh and Telangana	15-29	24024877
29.	Karnataka	15-29	17651441
30.	Goa	15-29	377246
31.	Lakshadweep	15-29	17420
32.	Kerala	15-29	7880453
33.	Tamil Nadu	15-29	19329081
34.	Puducherry	15-29	329379
35.	Andaman and Nicobar Islands	15-29	111863

State specific policy for sports activities

- 461. SHRI BHUPINDER SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
 - the State-wise specific policy for sports activities in the country;
 - (b) what has been proposed for Odisha for 2014-15;

- (c) whether Government would consider to set up a sports complex in Kalahandi district of Odisha; and
 - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) There is no State-wise specific policy for sports activities in the country. Sports being a State subject, it is primarily the responsibility of the State Governments and the National Sports Federations (NSFs) for promotion and development of various sports disciplines in the country. The Ministry only supplements the efforts of State Governments and the NSFs in this direction by providing financial assistance in accordance with the approved pattern under the following Schemes:

(i.) Rajiv Gandhi Khel Abhiyan (RGKA): Funds are granted to the Governments of States/Union Territories for construction of a sports complex in each block of the country for both indoor and outdoor disciplines and conduct of annual sports competitions, viz., Rural Sports Competitions, Women Sports